

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 174 of 2010

Dated: 6th May, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Patel Parsottambhi Lalibhai & Anr. Appellant (s)

Versus

Central Electricity Regulatory Commission ... Respondent (s)

**Counsel for the Appellant (s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. Saurabh Mishra for –R-1
Mr. Neil Hildreth for R -2**

ORDER

For further hearing post the matter on 25/5/2011

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

rkt/ks